

closure resulted mainly due to disurbance in the pattern of import trade of raw cashew nuts.

(d) The total quantity and value of raw cashew annually imported during the last three years is as under :

Year	Imports of raw cashew	
	Quantity	Value
	Tonnes	Rs.
1967-68	1,68,318	2,508 lakhs
1968-69	1,95,528	3,138 „
1969-70 (April to Feb.)	1,42,845	2,396 „

India has been importing raw cashew nuts from Tanzania, Mozambique and Kenya.

(e) The following steps have been taken to ensure smooth working of the cashew factories :

- (i) It has been decided that banks would open letters of credit for 100 per cent of the value of raw cashew nuts imported to India to ensure normal flow of import of raw nuts ;
- (ii) A sub-committee of the Consultative Committee of Parliament for the Ministry of Foreign Trade has been formed to recommend steps to be taken for increasing cashew production with a view to reducing dependence on imported nuts.

SETTING UP OF TANNERY AT JIND WITH BULGARIAN COLLABORATION

6231. **Shri Baburao Patel** : Will the Minister of **Industrial Development, Internal Trade and Company Affairs** be pleased to state :

(a) the salient details of the agreement to set up tannery at Jind in Haryana with Bulgarian collaboration ;

(b) the value and nature of machinery proposed to be imported from Bulgaria for this purpose ;

(c) the number and names of existing tanneries, State-wise, and whether they are indigenous or with foreign collaboration ; and

(d) if so, the extent of foreign collaboration in each tannery ?

The Minister of Industrial Development, Internal Trade and Company Affairs (Shri F. A. Ahmed) : (a) and (b). A proposal to set up a Tannery at Jind in Haryana State with Bulgarian Collaboration submitted to the Government was not found *prima facie* acceptable and the applicant has been advised accordingly. A revised proposal is awaited.

(c) and (d). A Statement showing the number and names of 59 tanneries State-wise borne on the registers of the Directorate General of Technical Development during 1969-70 is laid on the Table of the House. [Placed in Library. See No. LT-3191/70]. Out of these, two units belonging to Messrs Bata Shoe Company Pvt. Ltd., a fully owned subsidiary and Messrs. I. E. C. Ltd., Calcutta with equity participation of the order of Rs. 1.25 lakhs (not exceeding 45½ per cent of the paid up capital) have got foreign collaboration.

Besides, there are quite a large number of small scale and cottage tanning units complete information in respect of which is not available.

SINGLING OUT OF TOP BUSSINESS HOUSES

6232. **Shri Baburao Patel** : Will the Minister of **Industrial Development, Internal Trade and Company Affairs** be pleased to state :

(a) whether it is a fact that 20 top business houses have been debarred from participating in certain industries and manufacturing activities under the new Industrial Licensing Policy ;

(b) if so, the names of the business houses and the industries prohibited in each case with reasons for singling them out thus ;

(c) whether this policy of singling out some business houses, without their being on the black list, is likely to be considered ultra vires of the Constitution on grounds of discrimination ; and

(d) the period for which this policy will be in existence and the reasons therefor ?

The Minister of Industrial Development, Internal Trade and Company Affairs (Shri F. A. Ahmed) : (a) and (b).

In accordance with the changes in industrial licensing policy announced recently, undertakings belonging to or controlled by the 20 Larger Industrial Houses, as classified by the report of the Industrial Licensing Policy Inquiry Committee, as well as foreign concerns would require a licence for setting up an undertaking or for substantial expansion, irrespective of the size of investment involved, whereas undertakings other than those falling under these categories have been given certain exemptions from licensing up to an investment level of Rs.1 crore, subject to certain conditions.

The undertakings belonging to or controlled by the 20 Larger Industrial Houses which will thus require a licence have been listed as the first-tier concerns in Appendix II-A(1) to the report of the Industrial Licensing Policy Inquiry Committee.

The Larger Industrial Houses as well as foreign concerns will be expected, along with other applicants, to participate in and contribute to the establishment of industries in the core and heavy investment sectors, leaving the opportunities in the remaining sectors primarily to other classes of entrepreneurs. In areas other than core and the heavy investment sectors, licence applications from undertakings belonging to or controlled by the larger industrial houses and foreign concerns shall be considered for normal expansion, where such expansion is necessary to develop to a minimum economic level which would ensure cost efficiency. In these areas other

undertakings will be given special consideration and licences will be issued to them liberally.

These measures have been taken primarily with a view to prevent concentration of economic power and also to ensure more broad-based entrepreneurship and management control in different sectors of industry.

(c) No, Sir.

(d) The policy will be in existence till it is specifically changed or modified. It is not possible to indicate any precise period at this stage.

DEVELOPMENT OF SMALL SCALE INDUSTRIES IN RAJASTHAN

6233. Shri R. K. Birla : Will the Minister of Industrial Development, Internal Trade and Company Affairs be pleased to state :

(a) whether the Central Government have formulated any scheme for the further development of small, scale industries in Rajasthan which is a backward State ; and if so, the details thereof ; and

(b) whether any survey has been made in this respect, and, if so, the details thereof ?

The Minister of Industrial Development, Internal Trade and Company Affairs (Shri F. A. Ahmed) : (a) The Government of India do not formulate specific schemes for development of small scale industries in the States since this responsibility rests with the State Governments.

(b) Industrial surveys have been conducted by the Development Commissioner (Small Scale Industries) (in collaboration with the State Directorate of Industries) in Alwar, Banswara, Bharatpur, Bikaner, Gangangar, Jhalawara, Jhmylernagar, Pali Blulwara, Selsar, Sriganganagar and Udaipur.

Based on these surveys, the possibility of setting up small scale industries in Fruit Preservation, Agricultural implements,